

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**O.A No. 633/2018
M.A No. 694/2018**

New Delhi, this the 6th day of February, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Sh. Bhupender Khatri
Group Instructor,
Age 52 years,
S/o. Late Sh. Shiv Lal Khatri
R/o. D-701, Pragya Appartment,
Plot No. 1B, Sector-2, Dwarka,
Delhi – 110 075.
2. Sh. Satpal Singh Malik
Craft Instructor,
Age 50 years,
S/o. Sh. Dil Bag Singh,
R/o. 1060/1, Near Gandhi Ashram,
Pana Paposian Narela, Delhi.
3. Sh. Satish Kumar Khatri
Craft Instructor,
Age 48 years,
S/o. Sh. Virender Singh,
R/o. KH. No. 36/21, Saboli Road,
Rajiv Colony, Narela, Delhi.
4. Sh. Ish Kumar,
Craft Instructor,
Age 43 years,
S/o. Sh. Shribhagwan
R/o. H-3/77, Sector-18, Rohini,
Delhi – 110 089.
5. Sh. Ajay Kumar Vats
Craft Instructor,
Age 46 years,
S/o. Sh. Sushil Rattan Vats
R/o. KP-308, Maurya Enclave,
Pitam Pura, Delhi – 110 034.

6. Sh. Sanjay Prakash
Craft Instructor,
Age 45 years,
S/o. Sh. Babu Lala
R/o. H. No. 10, Khasra No. 139/102,
A-1 Block, Gali No. 8,
Bangali Colony, Gurudwara,
West Sant Nagar, Burari,
Delhi – 110 084.

7. Sh. Narendra Kumar
Craft Instructor,
Age 46 years,
S/o. Sh. Surat Singh
R/o. H. No. 456, Bank Wali Gali,
Saini Mohilla, Village Jaunti,
Jaunti, Delhi – 110 081.

8. Sh. Kamal Kumar
Craft Instructor,
Age 47 years,
S/o. Late Sh. Ved Prakash
R/o. H. No. 5/570, Chhota Halwai Hatta,
Devi Wara, Sonipat, Haryana.

9. Sh. Mukesh Kumar Sharma
Craft Instructor,
Age 51 years,
S/o. Sh. Jai Kishan Sharma,
R/o. C-9, Pink Apartment,
Sector-13, Rohini, Delhi.

10. Sh. Jagjit Singh
Craft Instructor,
Age 46 years,
S/o. Sh. Jai Karan
R/o. H. No. – 785, Sector-7,
Bahadurgarh,
Haryana – 124 507.

11. Sh. Sanjay Grover
Craft Instructor,
Age 46 years,
S/o. Sh. Nanak Chand Grover
R/o. C-7/125, Sector-5,
Rohini, Delhi.

12. Sh. Manoj Kumar
Craft Instructor,
Age 47 years,
S/o. Sh. Ramji Lal,
R/o. 82 C, PO Madangir,
Dr. Ambedkar Nagar,
New Delhi – 110 062.

13. Sh. Yogesh Kumar Rana
Craft Instructor,
Age 44 years,
S/o. Sh. Rajpal Singh Rana,
R/o. 7, Type-III,
G. B. Pant Polytechnic Staff Qtrs.
Okhla, New Delhi – 110 020.

14. Sh. Ajay Saini
Craft Instructor,
Age 45 years,
S/o. Sh. D. S. Saini,
R/o. RZ-34-A/1, Raj Nagar Part-1,
Palam Colony,
New Delhi – 110 077.

15. Sh. Khem Chand
Craft Instructor,
Age 51 years,
S/o. Sh. Harchand,
R/o. 337/28, Kumhar Prjapati Mohalla,
Tyglakabad Village,
New Delhi – 110 044.

16. Sh. Omveer Singh
Craft Instructor,
Age 57 years,
S/o. Sh. Brijbhan Singh
R/o. 17/3, Type-III,
G. B. Pant Polytechnic Staff Qtrs,
Okhla, New Delhi – 110 020.

17. Sh. Narendra Kumar Srivastava
Craft Instructor,
Age 54 years,
S/o. Sh. Ram Chandra Lal,
R/o. F-19, Type-III,
G. B. Pant Polytechnic Staff Qtrs.
Okhla, New Delhi – 110 020.

18. Sh. Raj Pal Yadav
 Craft Instructor,
 Age 38 years,
 S/o. Sh. Satpl Yadav
 R/o. WZ-519, Madipur Village,
 New Delhi – 110 063.

19. Sh. Vijender Kumar
 Craft Instructor,
 Age 46 years,
 S/o. Sh. Vijap Pal Bhardwaj
 R/o. E-2/3/36, Sector 15 Rohini,
 New Delhi – 110 089.

20. Sh. N. C. Pant
 Craft Instructor,
 Age 54 years,
 S/o. Sh. D. D. Pant
 R/o. 14/3, Type-III,
 G. B. Pant Polytechnic Staff Qtrs.
 Okhla, New Delhi – 110 020.

21. Ms. Mini Sharma
 Vice Principal,
 Age 56 years,
 D/o. Sh. Baldev Raj
 R/o. SD-160, Tower Apartment,
 Pitam Pura,
 Delhi.

22. Sh. Barhamdutt
 Craft Instructor,
 Age 50 years,
 S/o. Late Sh. Ram Mehar Yadav,
 R/o. Village Balour, PO Bahadur Garh,
 Distt Jhajjar,
 Haryana – 124 507.

23. Sh. Veer Singh
 Craft Instructor,
 Age 49 years,
 S/o. Sh. Kirori Mal
 R/o. BG-8D, DDA Flats, Munrika,
 New Delhi – 110 067. ...Applicants

(By Advocate : Ms. Rashmi Chopra with Ms. Neetu Mishra)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary,
I.P. Estate, Delhi.
2. Principal Secretary,
Department of Training and
Technical Education,
Muni Maya Ram Marg,
Pitampura, Delhi – 110 088.
3. Principal Secretary,
Department of Finance,
Govt. NCT of Delhi,
4th Level, A-Wing,
Delhi Secretariat,
I.P. Estate, New Delhi. ...Respondents

(By Advocate : Ms. Harvinder Oberoi)

ORDER (ORAL)

Justice Permod Kohli :

M.A No. 694/2018 :

The joining together Application is allowed.

O.A 633/2018 :

2. The applicants are working as Craft Instructor in the Department of Training and Technical Education, DTTE in Grade pay of Rs.4200/- in Pay Band-II. The applicants relied upon a communication dated 07.01.2016 issued by the Central Government, Ministry of Skill Development and Entrepreneurship to all the States and Union Territories for implementation of the guidelines for Career progression for ITI Instructors, which guidelines have been issued consequent upon the report of the sub-committee of NCVT.

One of the guidelines inter alia, provide for restoration of pay parity and initial grade pay to be fixed at Rs.4600/-.

The applicants made representation dated 05.09.2016 (Annexure A-6) followed by more representations seeking the implementation of aforesaid recommendations of the sub-committee however, no decision has been taken till date. Thus, under these circumstances, the present O.A has been filed seeking direction for implementation of the aforesaid communication.

3. In the above circumstances, this petition is disposed of at the admission stage with a direction to the respondents to consider the representation of the applicants referred to hereinabove within a period of two months from the date of receipt of a certified copy of this order.

4. Suffice it to say that the representations shall be disposed of by passing a reasoned and speaking order and by taking into consideration the communication dated 07.01.2016.

5. At this stage, learned counsel for the applicants seeks liberty to approach this Court, if the grievance of the applicants still survives. Needless to say that the applicants shall have the liberty to seek remedial measure,

if aggrieved by the order that may be passed by the respondents.

(K. N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

/Mbt/